

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.59/(MAH)/2014
CA No.

CORAM:


Present: SHRI M. K. SHRAWAT
MEMBER (J)


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2017

NAME OF THE PARTIES: Mr. Prakash Mishra
V/s.
M/s. Durgeshwari Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Mr. Mahesh Mahadgut Adv. Poonam Teddu i/by Mr. Mahesh Mahadgut For Respondent.		
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2.	Sandeep Dharam Jumanji a/w Mahesh Mahale a/w Kavita Sharma a/w Sandeepan Mandal i/b Ganesh and Co.		 2/03/17 M-2-30PM
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ORDER.

TCP No. 59/397-398/CLB/MB/MAH/2014

1. The Learned Representatives along with the parties in person are present. Since the pleadings are complete therefore this Petition is to be decided finally.
2. Due to paucity of time cannot be proceeded with the matter. Hence finally adjourned for final hearing on **02.05.2017 at 2.30 p.m.**

Dated: **24.03.2017**

Sd/-
M.K. Shrawat
Member (Judicial)